

Shrines Under Threat of Attack From ISI

416. SHRI SRIRAM CHAUHAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 12 shrines, including Dwarka and Somnath temples are under threat of an attack from Inter Service Intelligence (ISI) backed subversive outfits ;

(b) if so, the details thereof;

(c) whether the Government had issued any circular to the State Governments and Union Territories in this regard; and

(d) if so, the details of the action taken by the States Governments and Union Territories in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) There is no specific information regarding threat to 12 shrines including Dwarka and Somnath temples from ISI backed subversive outfits.

(b) to (d) In view of the reply to part (a), question does not arise.

Commission for Denotified Tribes

417. SHRI R.S. GAVAI : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have received any representation from the social activities to set up a national inquiry commission to look into the hardship faced by denotified tribes and castes through out the country;

(b) if so, the reaction of the Government thereto; and;

(c) action taken by the Government to rehabilitate the denotified and nomadic tribes?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No, Sir.

(b) Question does not arise.

(c) Denotified and Nomadic Tribes have been declared as Scheduled Tribes, Scheduled Castes or Other Backward Castes depending upon their socio-economic condition. Accordingly, these groups are getting benefits available to these categories.

[Translation]

Increase in Fertilizer Production

418. SHRIMATI SURYAKANTA PATIL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have given various incen-

tives to the private fertilizer producing units to increase the production of fertilizers in the country during the previous years;

(b) if so, the details thereof;

(c) the total quantity of fertilizers produced in the country during the year 1996-97, 1997-98 and 1998-99; and

(d) the investment made during the said period yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) and (b) The following incentives are available for the fertilizer projects/fertilizer producing units to increase the production of fertilizers in the country:-

(i) Normally, no industrial licence is required for setting up a fertilizer plant.

(ii) Duty free import of capital goods for setting up new plants/modernisation of existing units.

(iii) Deemed export benefits to indigenous suppliers of capital goods to fertilizer projects provided such supplies are made under the procedure of international competitive bidding.

(iv) Duty free import of fertilizer raw materials and intermediates.

(v) Reasonable return on investment to the entrepreneurs under the Retention Price-cum-Subsidy Scheme, at present applicable to urea.

(vi) Government gives special concession on de-controlled fertilizers in order to promote the balanced use of plant nutrients. This scheme is implemented by Deptt. of Agriculture & Cooperation.

(c) Information on the total quantity of fertilizers produced in the country during the year 1996-97, 1997-98 and 1998-99 (April to October) is given in the enclosed Statement-I.

(d) Year-wise Plan expenditure of the Public Sector Undertakings and cooperative sector undertakings under the administrative control of Department of Fertilizers is given in the enclosed Statement-II.

Statement-I

Product-wise production of fertilizers from 1996-97 to 1998-99

Name of Product	Production ('000' MT)		
	1996-97	1997-98	1998-99 (Apr.-Oct)
	1	2	3
UREA	15620.4	18595.7	10943.8